## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:5320
ANSWERED ON:29.04.2013
IMPORT OF PULSES AND OILSEEDS
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## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government is encouraging the import of pulses and oilseeds;
(b) if so, the details thereof and the reasons therefor along with the names of the countries from where these are being imported;
(c) the details of the contracts made by various Public Sector Undertakings (PSUs)/ agencies for the import of pulses and oilseeds during each of the last three years and the current year, PSU-wise; and
(d) the details of the landing costs of various pulses and oilseeds, PSU- wise?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) \& (b) To bridge the gap between demand and supply of pulses in the domestic market and to exercise moderating influence on domestic prices, Government has allowed the import of pulses at zero duty and also banned the export of pulses (except kabuli chana) w.e.f. from 8.6.2006. Pulses are imported from Myanmar, Australia, Canada and few other countries. Presently import duty on oilseeds is $30 \%$ which does not permit imports of oilseeds in significant quantities. Import of oilseeds in 2011-12 and 2012-13 (AprilDecember 2012) was only 0.42 lakh MT and 0.34 lakh MT respectively. Turkey, Ghana and Sudan are the main oilseeds exporting countries.
(c) The details of quantity of pulses contracted by PSUs are as under:-

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PSU Quantity contracted (in MT)
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2010-11 2011-12 2012-13 2013-14
STC 141,000 106,000 Nil Nil
PEC 460,200 59,660 4,940 Nil
MMTC 69,500 11,000 Nil Nil

No contracts have been made by the above referred PSUs for import of oilseeds during the last three years and the current year.
(d) Landed cost varies according to category and quality of pulses imported. As regards oilseeds there have been no contracts for import by PSUs.

